the Appropriation (No.2) Bill, 2024 may be given along with reply to the Finance Bill, 2024.

MATTERS RAISED WITH PERMISSION

MR. CHAIRMAN: Dr. Ajeet Madhavrao Gopchade. Need for legal recognition of Electro Homoeopathy Medical system in the country.

SHRI DEREK O'BRIEN (West Bengal): Sir, it is an important issue. ... (Interruptions)...

MR. CHAIRMAN: You can see me in my Chamber. ... (Interruptions)...

SHRI DEREK O'BRIEN: Sir, we have given notice. ... (Interruptions)...

MR. CHAIRMAN: One minute. ...(Interruptions)... You can see me in my Chamber. ...(Interruptions)...

SHRI DEREK O'BRIEN: No, Sir. ...(Interruptions)... We have given notice to you. ...(Interruptions)...

MR. CHAIRMAN: I have referred to it. ...(Interruptions)... Sorry!

SHRI DEREK O'BRIEN: * ...(Interruptions)...

MR. CHAIRMAN: Nothing is going on record. ... (Interruptions)... Now, Dr. Ajeet Madhavrao Gopchade.

Need for legal recognition of Electro Homoeopathy medical system in the country

डा. अजित माधवराव गोपछड़े (महाराष्ट्र): आदरणीय सभापित महोदय, हमारे देश में कुल मिलाकर 6 लाख, 64 लाख, 300 गाँव हैं। हिंदुस्तान की 140 करोड़ की आबादी में Doctor-Patient ratio 1: 834 है। कुल मिलाकर 23 लाख डॉक्टर्स एवं चिकित्सक हैं, जो अपने देश की सेवा में लगे हैं। ..(व्यवधान).. आज मैं इस पवित्र सभागृह में जो बात बोलने जा रहा हूँ, वह बात

-

^{*} Not recorded.

हमारे सभी पैथी के डाक्टर्स तथा चिकित्सकों के लिए पसंद नहीं आएगी। हमारे हिंदुस्तान के यशस्वी प्रधान मंत्री माननीय नरेन्द्र मोदी जी का सपना है कि हमारे चिकित्सक गाँव-गाँव में जाकर गरीब जनता को अपनी चिकित्सा सेवा दें, जिससे प्रधान मंत्री जी का 'आयुष्मान भारत' का सपना साकार हो जाए। ..(व्यवधान).. इस मुद्दे को देखते हुए इलेक्ट्रो होम्योपैथी चिकित्सा के माध्यम से पूरे देश में सेवा देने वाले कुल मिलाकर लगभग 5 लाख भाई-बहन हैं। इनमें अधिकांश लोग छोटे-छोटे गाँवों में अपनी सेवाएं दे रहे हैं।

मान्यवर, इस चिकित्सा प्रणाली को कानूनी मान्यता नहीं दी गई है।(व्यवधान).. माननीय सभापति जी, मैं आपसे प्रार्थना करता हूं कि इस विषय में संशोधन करने की आवश्यकता है। हम इस इलेक्ट्रो होम्योपैथी के बड़े वर्ग को शुद्धीक्रिया करने के लिए basic medicine, pharmacology, anatomy, physiology, biochemistry, microbiology जैसे विषयों का 6 महीने या एक साल का प्रशिक्षण देकर प्रशिक्षित करें। आप चाहें तो इन सभी को डॉक्टर्स, चिकित्सक या वैद्यराज न कहते हुए आरोग्यसेवक कह सकते हैं। आप पूरे हिंदुस्तान में इनकी एक रजिस्टर्ड सूची बनाएं, बोगस लोगों को चुनकर बाहर रखें, देश भर में इनका बोर्ड या कौंसिल का निर्माण करके इन्हें देश की स्वास्थ्य सेवा की मुख्य प्रवाह में लाएं, जिससे इन्हें पुलिस प्रशासन से तकलीफ न हो। आप इनका आत्मविश्वास बढाकर, गाँव-गाँव में इनसे प्राथमिक चिकित्सा देकर इनका मनोबल बढाएं। 2017 में आईडीसी ने इस विषय का प्रपोजल मंगवाया था। आईडीसी चेयरमैन डा.वी.एम. कटोच की समिति इस पर अध्ययन कर रही है। Germany में GHP, German Homoeopathic Pharmacopoeia में इलेक्ट्रोपैथी की 38 medicines हैं, जो Spagyric Homoeopathy के नाम से है। डा. कटोच समिति का कहना है कि इनका कोई स्वतंत्र फार्माकोपिया नहीं है। इस पार्श्व भूमि पर हमारे यशस्वी प्रधान मंत्री, माननीय नरेन्द्र मोदी जी का होलिस्टिक इंडिया का सपना साकार करने के लिए यदि हम इस दुर्लक्षित वर्ग, कई सालों से पीड़ित स्वास्थ्यकर्मी भाई-बहनों को स्वास्थ्य सेवा की मुख्यधारा में लाने का प्रयास करेंगे, तो स्वास्थ्य सेवा में गाँव-गाँव तक, जन-जन तक प्राथमिक सेवा देने का एक अच्छा प्रयत्न शुरू हो सकता है।

माननीय सभापति महोदय, हमारे देश में कई हैल्थ यूनिवर्सिटीज़ हैं, जिनमें इनके लिए कोई पाठ्यक्रम, जैसे बीएससी इलेक्ट्रो होम्योपैथी जैसे कोर्स चालू करके भी इस विषय में अच्छा...

MR. CHAIRMAN: The following hon. Members associated themselves with the matter raised by Dr. Ajeet Madhavrao Gopchade: Shri Madan Rathore (Rajasthan), Dr. Sasmit Patra (Odisha), Shri Niranjan Bishi (Odisha), Dr. Fauzia Khan (Maharashtra), Shri R. Girirajan (Tamil Nadu), Shri Jose K. Mani (Kerala), Shri Amar Pal Maurya (Uttar Pradesh), Shrimati Sulata Deo (Odisha), Dr. Anil Sukhdeorao Bonde (Maharashtra) and Shri Dhananjay Bhimrao Mahadik (Maharashtra).

Yes, Leader of the Opposition. What do you wish to say, Sir?

THE LEADER OF THE OPPOSITION (SHRI MALLIKARJUN KHARGE): Sir, yesterday only we raised this issue, and it is a very important issue ... (Interruptions)...

MR. CHAIRMAN: Sir, what is the point that you are making? Do you want to discuss it? ...(Interruptions)...

SHRI MALLIKARJUN KHARGE: *...(Interruptions)...

MR. CHAIRMAN: Nothing is going on record. ...(Interruptions)... I will not allow the House to be used as such a platform. ...(Interruptions)... Sorry. ...(Interruptions)... You avail the rules. ...(Interruptions)... Now, Shri Kartikeya Sharma. Demand to Establish Defence Maintenance, Repair and Overhaul Hub in Ambala. ...(Interruptions)... Nothing else will go on record. ...(Interruptions)...

(At this stage, some hon. Members left the Chamber.)

One minute. ...(Interruptions)... Mr. Derek O'Brien, you are shouting at the Chair. Your conduct is the ugliest in the House. You are shouting at the Chair. ...(Interruptions)... I condemn your action. Next time I will show you the door. How dare you shout at the Chair? And senior leaders are not taking note of it. This is an unbecoming conduct. I will not countenance it.

OBSERVATION BY THE CHAIR

MR. CHAIRMAN: Hon. Members, we have seen the ugliest of scene. We saw a dark phase of our democracy during Emergency. We know how it starts. It starts first with a challenge to the parliamentary institution, and that challenge was there in June, 1975, and now, a serious challenge here. I am sure we have distinguished Members here. Can anyone countenance this kind of conduct? They think they are law unto themselves. They think they are all wise. They think they are the only ones whose heart is bleeding. The entire nation is in pain because of our girl. The entire nation is feeling the pain, right from the President to the Prime Minister to myself and many more. Everyone is sharing the situation. But to monetize it, to politicise it, is the greatest disrespect to that girl. That girl has a long way to go. I was so happy that the

-

^{*} Not recorded.